

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. IA 1625/2022 and IA 3556/2022 in C.P. (IB)-312(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2023**

NAME OF THE PARTIES:-

	Ms Subha Pal <u>IN THE MATTER OF</u> European Projects and Aviation Limited V/s Spruce Trading Pvt. Ltd.
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Section: 47(1) and 54(1) u/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 3556 of 2022:- Counsel, Aniruth Purusothaman appeared for the Applicant. The present matter is taken up for pronouncement of order in respect of IA 3556 of 2022 in CP(IB) 312(MB)2018. Order pronounced vide separate sheet. **IA 3556 of 2022 is allowed.**

IA 1625 of 2022:- None present for the Applicant. In the light of the order passed in IA 3556 of 2022, the present Application i.e. IA 1625 of 2022 rendered infructuous. Accordingly, **IA 1625 of 2022** is **dismissed** and **disposed of** having rendered **infructuous**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)